

## PENDENCY REPORT AS ON 27-01-2020

| SI No. | Case Type                                       | Total |
|--------|---|-------|
| 1      | ABLAPL- Anticipatory Bail                       | 6877  |
| 2      | ADMLS-Admiralty Suits.                          | 9     |
| 3      | AHO-Appeal Against High Court Order.            | 50    |
| 4      | ARBA-Appeals under Indian Arbitration Act.      | 264   |
| 5      | ARBP-Petitions under Indian Arbitration Act.    | 193   |
| 6      | AS-Admiralty Suit.                              | 1     |
| 7      | BLAPL-Bail Application.                         | 3179  |
| 8      | CEREF-Reference under Central Excise Act.       | 22    |
| 9      | CMAPL-Miscellaneous Applications.               | 2447  |
| 10     | CMPAT-Company Act.                              | 86    |
| 11     | CMP-Civil Miscellaneous Petition                | 2325  |
| 12     | COA-Appeals against judgement in Comp.Pet.      | 19    |
| 13     | COAPL-Appl.in pending Proceeding(Comp. Act.)    | 2     |
| 14     | CONTAC-Appeals against orders in Civil Contempt | 5     |
| 15     | CONTAR-Appeals against orders in CrI.Cont.mater | 1     |
| 16     | CONTC-Cotempt of Court Cases (Civil contempt)   | 3971  |
| 17     | Contempt Petition in Cuttack Bench              | 17    |
| 18     | CONTR-Proceeding relating to Criminal Contempt  | 41    |
| 19     | COPEP-Original Petition (Companies Act.)        | 140   |
| 20     | CRA-Criminal Appeals                            | 1036  |
| 21     | CRLA-Appeal against Judgement/Sentence.         | 9678  |
| 22     | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.   | 1480  |
| 23     | CRLMA-Other Miscellaneous Application.          | 561   |
| 24     | CRLMC-Appl.under Sec.482 Cr.P.C.                | 9747  |
| 25     | CRLMP-Criminal Miscellaneous Petition           | 466   |
| 26     | CRLREV-Criminal Revision.                       | 8821  |
| 27     | CRMC-Criminal Miscellaneous Case                | 23    |
| 28     | CRP-Revision Petition.                          | 155   |
| 29     | CRREV-Criminal Revision                         | 259   |
| 30     | CS(OS)-Civil suits.                             | 1     |
| 31     | CUSREF-Reference under Customs Act.             | 3     |
| 32     | CVA-Civil Appeals                               | 3     |
| 33     | CVREV-Civil Revision.                           | 39    |
| 34     | CVRVW-Civil Review.                             | 19    |
| 35     | DSREF-Confirmation under Sec.336 Cr.P.C.        | 5     |
| 36     | EC-Execution Case.                              | 3     |
| 37     | ELA-Appeals from Judgement in Election Pet.     | 14    |
| 38     | ELPET-Election Petitions.                       | 28    |
| 39     | EXFA-Execution First Appeal.                    | 3     |
| 40     | EXOS-Execution Application.                     | 4     |
| 41     | EXP-Execution Petition.                         | 21    |
| 42     | FA-First Appeal                                 | 1078  |
| 43     | FAO-First Appeal from Orders.                   | 2807  |
| 44     | FA(OS)-FA from Judgement in original suits.     | 1     |
| 45     | GA-Government Appeals                           | 112   |
| 46     | GCRLA-Government Appeals                        | 390   |
| 47     | GUAP-Pet. under Guardianship and Wards Act.     | 10    |
| 48     | IP(M)-Main Petition (Insolvency ACT.)           | 1     |
| 49     | ITA-Appeals Income-tax                          | 369   |
| 50     | JCRA-Jail Criminal Appeals                      | 15    |
| 51     | JCRLA-Jail Criminal Appeal                      | 1208  |
| 52     | JCRLRV-Jail Criminal Revision.                  | 10    |
| 53     | JCRMC-Jail Criminal Misc.Case.                  | 1     |
| 54     | LAA-Appeals (Land Acquisition Act)              | 954   |
| 55     | LPA-Letters Patent Appeals.                     | 34    |
| 56     | MACA-Motor Accident Appeals.                    | 6133  |
| 57     | MAC-Motor Accident Claims.                      | 1     |
| 58     | MA-Miscellaneous Appeals                        | 100   |
| 59     | MATA-Matrimonial Cases (Appeals)                | 869   |
| 60     | MFA-FA against Spl. Jurisdiction Cases.         | 10    |

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|--------------------|---|---------------|
| 61                 | MJC-Misc.Judicial Case.                       | 59            |
| 62                 | MSA-SA from judgements in Misc. Cases.        | 85            |
| 63                 | OCRMC-Original CrI. Miscellaneous Case        | 100           |
| 64                 | OJC-Original Jurisdiction case (Writ)         | 1646          |
| 65                 | OREF-References.                              | 1             |
| 66                 | Original Application in Bhubaneswar Bench     | 10            |
| 67                 | Original Application in Cuttack Bench         | 95            |
| 68                 | OS-Original Suit.                             | 1             |
| 69                 | OTAPL-Other Tax Applications.                 | 115           |
| 70                 | OTC-Other Tax Case.                           | 6             |
| 71                 | OVTA-Tax Appeal Under OVAT Act.               | 1             |
| 72                 | RCFA-First Appeals(Rent Control Matters)      | 1             |
| 73                 | Review Petition in Cuttack Bench              | 3             |
| 74                 | RFA-FA from Judgement and Decree in Suit      | 2167          |
| 75                 | RPFAM-Revision US 19 of Family Court Act.     | 1602          |
| 76                 | RSA-Second Appeal from Judgement and Decree.  | 6631          |
| 77                 | RVWPET-Review Petition.                       | 1716          |
| 78                 | SAO-Second Appeal from Appellate Order.       | 218           |
| 79                 | SA-Second Appeal                              | 2312          |
| 80                 | SCLP-Pet.for leave to appeal to Supreme Court | 1             |
| 81                 | SJC-Special Jurisdiction Case (Tax Matters)   | 185           |
| 82                 | SM-Suo Motu.                                  | 46            |
| 83                 | SPA-Sp.Appeal before DB ...                   | 5             |
| 84                 | STAPL-Appl.for direction to make a reference. | 1             |
| 85                 | STREV-Sales Tax Revision.                     | 1554          |
| 86                 | TA-Tax Appeal                                 | 12            |
| 87                 | TEST-Testamentary Cases.                      | 1             |
| 88                 | TREV-Tax Revesion                             | 99            |
| 89                 | TRPCRL-Transfer Pet.for transfer a CrI.Proc.  | 254           |
| 90                 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C. | 806           |
| 91                 | WA-Appeals before DB against SB Judgement     | 3156          |
| 92                 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.   | 733           |
| 93                 | WP(C)-Writ Petition under Art.226 and 227.    | 61493         |
| <b>Grand Total</b> |   | <b>151236</b> |